

(a) whether the Government have received any representations for allowing import of cast iron scrap under OGL;

(b) if so, the details thereof;

(c) the time by which the orders for allowing the same are likely to be issued; and

(d) if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d) Yes, Sir. The Government have considered representations received from various forum for allowing imports of cast iron scrap under OGL. However, the suggestion has not been agreed to, keeping in view the Balance of Payment and the country's foreign exchange reserves position.

[*Translation*]

#### Development of National Highways in Orissa

1511. SHRI SRIKANTA JENA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of projects received by the Union Government from the Government of Orissa for the development of National Highways during the last three years;

(b) the total number of projects approved, the funds allocated for each project and the areas to which they relate;

(c) the reasons for not approving the remaining projects/schemes; and

(d) whether there is any delay in the execution of these projects; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Out of 220 proposals for Road/Bridge works received from the Government of Orissa during the last three years (1.4.1988 to 31.3.1991), 142 proposals were sanctioned at a cost of Rs.58.84 crores. Against these sanctioned works, Rs.14.06 crores were allotted during the three-years period. Section-wise break-up of the work sanctioned on different National Highways in Orissa is given in the Annexure.

(c) The remaining proposals could not be processed within the period mentioned due to a combination of reasons, including deficiencies in technical details of the projects submitted, non-acquisition of required land in certain cases, constraint of funds, non inclusion of some of the works in the budget etc.

(d) and (e) Most of the sanctioned works in Orissa are progressing satisfactorily.

S.No.	NH No.	Name of Section (Area)/Description of bridges	No. of works sanctioned (1988-89 to 1990-91)
<b>'A' ROAD WORKS</b>			
1.	6	Bihar Border-Barkote	14
2.	6	Barkote to Sambalpur	13

<i>S.No.</i>	<i>NH No.</i>	<i>Name of Section (Area)/Description of bridges</i>	<i>No. of works sanctioned (1988-89 to 1990-91)</i>
3.	6	Sambalpur to M.P.Border	3
4.	5	A.P. Border to Bhubaneswar	14
5.	5	Bhubaneswar to Bihar Border	29
6.	5A	Chandikol to Paradip Port	2
7.	23	Bihar Border-Barkote	14
8.	23	Banarpal to Pallahara	5
9.	42	Nirgundi to Sambalpur	17
10.	43	Koraput Distt.	10
<b>'B' BRIDGE WORKS</b>			
1.	5	Major Bridge	2
2.	23	Major Bridge	1
3.	6	Minor Bridge	2
4.	23	Minor Bridge	13
5.	42	Minor Bridge	2
6.	42	Minor Bridge	1
<b>TOTAL</b>			<b>142</b>

[English]

**Weight Specification of Goods Carriage Vehicles**

**1512. SHRIPAWAN KUMAR BANSAL:**  
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have re-

ceived representations against the reduction in the maximum weight carrying limits of goods transport vehicles particularly when the unladen weight of such vehicles has almost doubled since the fixation of last specifications; and

(b) if so, the steps proposed to be taken by the Government to help small transporters in the face of restrictions on weight and imposition of high entry tax by several States?